


**HIGH COURT OF JUDICATURE FOR RAJASTHAN**  
**PRINCIPAL SEAT AT JODHPUR**

No. Accts/Bldg/ 21/2021

Date: 28.07.2021

It is notified that the Monthly License Fees and Scavenging Charges for Advocates' Chambers of new building of Rajasthan High Court at Jhalamand, Jodhpur has been exempted from 01.03.2020 to 30.06.2021.

It is further notified that Monthly License Fees and Scavenging Charges already deposited by the respective advocates for their chambers for the period from 01.03.2020 to 30.06.2021 will be adjusted for future period.

By Order  
  
Registrar (Administration)  
Rajasthan High Court  
Jodhpur

No. Accts/Build/ New RHC Adv. Chamber/Rent/ 319

Date: 28.07.2021

Copy is forwarded to the following for information necessary action:-

1. P.S. to Hon'ble Mr. Justice Vijay Bishnoi.
2. P.S. to Hon'ble Mr. Justice Arun Bhansali.
3. P.S. to Hon'ble Dr. Justice P.S. Bhati.
4. President, Rajasthan High Court Advocates Association, Jodhpur.  
/Rajasthan High Court Lawyers Association, Jodhpur.
5. General Secretary, Rajasthan High Court Advocates Association,  
Jodhpur/Rajasthan High Court Lawyers Association, Jodhpur.
6. Secretary, Bar Council, Rajasthan High Court, Jodhpur.
7. Cashier, Rajasthan High Court, Jodhpur.
8. Nodal Officer cum Registrar (Classification), Rajasthan High Court, Jodhpur
9. AOJ (Computer Cell), RHC, Jodhpur to upload the same on official website.
10. Notice Board, Rajasthan High Court, Jodhpur.

  
Registrar (Administration)